

FORM G**INVITATION FOR EXPRESSION OF INTEREST FOR
MPF SYSTEMS LIMITED OPERATING IN OTHER FINANCIAL
INTERMEDIATION N.E.C AT MUMBAI, MAHARASHTRA****(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of
India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)**

SL.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No	MPF SYSTEMS LIMITED CIN: L65999MH1993PLC287894 PAN: AADCM7896A
2.	Address of the registered office	Godown No. Unite No. B 136, Ansa Industrial Estate, Saki Vihar Road, Andheri, Mumbai City, Mumbai, Maharashtra, India, 400072.
3.	URL of website	Company is not maintaining website
4.	Details of place where majority of fixed assets are located	Mumbai, Maharashtra
5.	Installed capacity of main products/ services	NA
6.	Quantity and value of main products/ services sold in last financial year	As per audited financial statements for F.Y 22-23, the revenue from operations was INR Rs. 1.20 lacs
7.	Number of employees/ workmen	3
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Available on the website of stock exchange www.bseindia.com and IBBI https://ibbi.gov.in/en/claims/corporate-personals Further the Details can be sought by emailing at cirp.mpfssystemslimited@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Details can be sought by emailing at cirp.mpfssystemslimited@gmail.com
10.	Last date for receipt of expression of interest	24/01/2024
11.	Date of issue of provisional list of prospective resolution applicants	03/02/2024
12.	Last date for submission of objections to provisional list	08/02/2024
13.	Date of issue of final list of prospective resolution applicants	18/02/2024
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	23/02/2024
15.	Last date for submission of resolution plans	24/03/2024



16.	Process email id to submit Expression of Interest (EOI)	cirp.mpfsystemslimited@gmail.com
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For MPF SYSTEMS LIMITED



Raghunath Bhandari

Resolution Professional

Registration No. IBBI/IPA-002/IP-N01023/2020-2021/13276

Registered Address: Flat No.501 Raj Atlantis 2,

Opp. SVP High School, Kanakia,

Mira Road, Thane, – 401107

Correspondence Address: 402, 4th floor, "A" Wing,
Pushp Vinod No.2, S. V. Road, Borivali West, Mumbai – 400 092.

Date: 09/01/2024

Place: Mumbai